

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K. ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 25075/2012

VINOD KUMAR SHUKLA

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.
(with office report)

Respondent(s)

Date : 19/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. D. Upadhyay,Adv.

For Respondent(s)

Mr. Ram Kishore Singh Yadav, Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.
Mr. Shail Kumar Dwivedi,Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 5.1.2015.

(DR. K. ARUL)
Registrar